

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4
IA No.-93/ND/2021
IB-1281/(ND)/2018

IN THE MATTER OF:

B.D. Construction Co.
Vs.

Stride Autoparts Ltd

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 17.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Liquidator

: Ms.AnjanaVerma, Adv.

Mr.PankajKhetan, Liquidator

ORDER

IA No. 93/ND/2021: is a progress report filed by liquidator for the quarter ending on 31st December 2020 annexing the various communications. The same is taken on record with all just exceptions and disposed of. Place the file with main application for further reference during hearing.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)